

4. CC/1889/2019 SAVINDER KAUR & ANR. MR. SAVINDER SINGH GILL
Vs. & MR. ANANT AGGARWAL
M/S. SEPSET PROPERTIES PVT.
LTD. & ORS. -
5. CC/1901/2019 ASHWANI KUMAR GUPTA & ANR. MR. JIGYESHA TANWAR &
Vs. MS. NARENDER KAUR
SUSHMA BUILDTECH LIMITED. -
6. TA/19/2019 SURENDER SINGH JOSHI IN PERSON
Vs. -
PUNJAB STATE HIGH COURT
LAWYERS COOP. HOUSE BUILDING
SOCIETY & ORS.

FOR FINAL HEARING

7. RP/4104/2009 G.D. GUPTA IN PERSON
Vs. MR. VIVEK GUPTA
HUDA
8. RP/2795/2010 M/S. HINDUSTAN MOTORS LTD. MR. KAPIL KHER
Vs. MR. ANOOP K. KAUSHAL
BAHADUR SINGH & ORS. M/S. SUMAN BAGGA &
ASSOCIATES
MR. SANJEEV NIRWANI
M/S. MOHAN LAW CO.
9. RP/2853/2010 M/S. NORTHERN MOTORS PVT. LTD. MS. INDERJEET SIDHU
Vs. MR. ANOOP K. KAUSHAL
BAHADUR SINGH & ORS. M/S. SUMAN BAGGA &
ASSOCIATES
MR. SANJEEV NIRWANI
M/S. MOHAN LAW CO.
10. RP/3308/2010 M/S. EXPO FAB (I) PVT. LTD. MS. SANGEETA JAIN
Vs. M/S. BISLA & CO.
M/S. NEW INDIA INSURANCE CO.
LTD. & ANR.
11. FA/147/2011 BRANCH MANAGER, IDBI BANK M/S. KESAR DASS B &
Vs. ASSOCIATES
SAMEER JAIN & ORS. MS. KAVEETA WADIA &
MR. SHASHANK TRIPATHI

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| 12. | RP/269/2011 | HUDA
Vs.
NIRMAL MADAN | MR. VISHAL MAHAJAN
MR. SACHIN JAIN |
| 13. | RP/1145/2011 | DHBVNL & ANR.
Vs.
L.D. MEHTA | MR. SUDHAKAR DWIVEDI
- |
| 14. | RP/1332/2011 | GURMEET KAUR
Vs.
DR. TEJ PAL SINGH SANDHU &
ANR. | MR. JARNAIL SINGH
M/S. RAKESH MALHOTRA &
ASSOCIATES
MR. S.L. GUPTA |
| 15. | RP/2149/2011 | DR. DAVENDRA KUMAR BHARDWAJ
Vs.
HUDA & ANR. | MR. ANIL KUMAR PRUTHI
MR. ANIL HOOD |
| 16. | FA/158/2012
WITH
IA/6965/2019 | KAPIL AGGARWAL & 3 ORS.
Vs.
SARVODYA HOSPITAL & RESEARCH
CENTRE & 5 ORS.
(AMENDED MEMO OF PARTIES) | MR. PRASHANT BHUSHAN &
SAGAR SAXENA
MR. S.N. PRASHAR
(R-1 TO 5)
MR. MAIBAM SINGH |
| 17. | FA/588/2012
WITH
IA/2158/2019 | M/S. SHIVAM PETRO CHEMICALS
PVT. LTD.
Vs.
UNITED INDIA INSURANCE CO.
(Condonation of delay) | M/S. R.N.S. ASSOCIATES
MR. RAVI BAKSHI |
| 18. | RP/2657/2012
WITH
IA/19724/2017
IA/20294/2017
IA/1832/2019 | CHANDIGARH ADMINISTRATION &
ANR.
Vs.
KANWALJIT SINGH KOCHAR & 2
ORS.
(Condonation of Delay in
Filing The Written Statement,
Directions, Placing Record) | MR. M.S. DOABIA &
MR. K.K. GUPTA
MR. SANJOY KUMAR GHOSH |
| 19. | RP/2658/2012
WITH
IA/1833/2019 | CHANDIGARH ADMINISTRATION &
ANR.
Vs.
VIJAY KHURANA & ANR.
(Placing Record) | MR. M.S. DOABIA &
MR. K.K. GUPTA
MR. SANJOY KUMAR GHOSH |
| 20. | RP/3304/2012 | DR. RAJENDER MANCHANDA
Vs.
CHHINDER KAUR & 8 ORS. | MR. RAKESH MUKHIJA &
MR. ANUJ ARORA
MR. GAURAV ARORA
MR. B.R. ARORA
MR. GURVINDER SINGH
DR. SUSHIL KUMAR GUPTA |
| 21. | RP/3395/2012 | GURU RAM DASS HOSPITAL | MR. GURVINDER SINGH & |

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| | Vs.
CHHINDER KAUR & 9 ORS. | ANOOP KUMAR KAUSHAL
MR. GAURAV AROA
DR. SUSHIL GUPTA
MR. RAKESH MUKHIJA
MR. B.R. ARORA
DR. SUSHIL GUPTA |
| 22. | RP/4582/2012
NEW INDIA ASSURANCE CO. LTD.
Vs.
CHHINDER KAUR & 9 ORS. | MR. B.R. ARORA
MR. GURVINDER SINGH
MR. RAKESH MUKHIJA
M/S. CHOPRA & CO. |
| 23. | RP/4007/2012
WITH
IA/11150/2017
KOTAK MAHINDRA PRIME LTD.
Vs.
TARSEM LAL SHARMA & ANR.
(Deletion of Parties) | MR. ROHIT KATARIA |
| 24. | FA/12/2013
NEW INDIA ASSURANCE CO. LTD.
Vs.
MANAGING DIRECTOR, M/S. A
POWER HIMALAYA LTD. (AERIAL
ROPEWAY PROJECTS) | MR. V.S. CHOPRA
MR. PRADEEP SHARMA &
MR. DEEPAK ARORA |
| 25. | FA/163/2013
CHARU SHARMA
Vs.
BIRLA SUN LIFE INSURANCE
COMPANY LTD. & ANR. | MR. SURINDER SINGH AND
ARVIND GUPTA
MR. PANKAJ SETH |
| 26. | FA/263/2013
BIRLA SUN LIFE INSURANCE CO.
LTD.
Vs.
CHARU SHARMA & ANR. | MR. P.K. SETH
- |
| 27. | FA/500/2013
RAJESH SINGH
Vs.
M/S. REAL SRS REAL ESTATE LTD. | MR. PARDEEP SOLATH
MR. TARUN SINGHLA |
| 28. | FA/821/2013
M/S. NANCY OVERSEAS, IMPORTERS
& EXPORTERS
Vs.
EXPORT CREDIT GUARANTEE
CORPORATION OF INDIA LTD. &
ANR. | DR. SUSHIL KUMAR GUPTA
MR. BHARAT SANGAL,
MR. R.R. KUMAR,
MS. SRIJAANA LAMA &
MS. SAUMYA AGARWAL |
| 29. | RP/886/2013
EXPORT CREDIT GUARANTEE
CORPORATION OF INDIA LTD. &
ANR.
Vs.
M/S. S.K. INTERNATIONAL | MS. VIDHUSHI GARG,
MR. R.R. KUMAR,
MS. VERNIKA TOMAR,
MS. DAGGAR MALHOTRA.
MS. VIDUSHI GARG, |

LAIMON RANI BORO &
MS. S. SPANDANA REDDY
MR. BHARAT SANGAL

30. RP/1116/2013 SHIV KUMAR
Vs.
UNITED INDIA INSURANCE COMPANY LIMITED
MR. P.K. GUPTA,
MR. MUNISH GUPTA,
MR. RAJAT BHARDWAJ &
M/S. KAPOOR &
ASSOCIATES
MR. NAVEEN KUMAR
MR. P.N. PURI
31. RP/3052/2013 SAURAV BHATTI
Vs.
UNITED INDIA INSURANCE COMPANY LIMITED
MR. MAIBAM N. SINGH
32. RP/3082/2013 ORIENTAL INSURANCE CO. LTD. & ANR.
Vs.
ASHWANI KUMAR & ANR.
MR. VISHNU MEHRA
MR. R. ANAND
PADMANABHAN,
ROMIL PATHAK &
ANANYA MUKHERJEE
MR. SANJEEV ROY
MR. SALIL PAUL
33. RP/3784/2013 M/S. DUNERA HILLS
Vs.
NATIONAL INSURANCE COMPANY LIMITED
MS. MEENAKSHI MIDHA
34. RP/3948/2013 UNITED INDIA INSURANCE COMPANY LTD.
Vs.
M/S. G.G. ALLOYS & METALS,
MR. RAVI BAKSHI
MR. NITESH SINGHI
35. RP/4677/2013 CHANDIGARH NURSING HOME & ANR.
Vs.
SUKHDEEP KAUR
MR. SAGAR SAXENA &
MR. S.K. ROY
MR. K.G. SHARMA
MR. AMAN PRIYE JAIN
36. FA/363/2015 DAIZY JINDAL & ANR.
WITH IA/3164/2015
Vs.
EMAAR MGF LAND LIMITED & 2
KARAMBIR SINGH CHAWLA
M/S. CHAMBER OF JAITLEY

- IA/19726/2017 ORS. AND BAKHSHI
IA/11257/2018 (Directions, Placing addl.
IA/22775/2018 documents, Condonation of
delay, Placing Record)
37. FA/1382/2017 AMRIT RAJ (MINOR), THROUGH HIS MR. LALIT PATHAK &
WITH NATURAL GUARDIAN MS. SUMAN LATA
IA/9496/2017 Vs.
IA/2923/2019 DHAWAN SURGICARY CARE AND MR. R.S. ARORA
IA/2924/2019 MULTI SPECIALTY HOSPITAL &
ANR.
(Condonation of delay,
Placing Record,
Directions)
38. CC/224/2015 M/S. GARG ACRYLICS LTD. MR. ROHIT SURI &
WITH Vs. MR. SANDEEP SURI
IA/8793/2019 UNITED INDIA INSURANCE CO. MR. RAVI BAKSHI
IA/8794/2019 LTD.
(Recalling of order,
Extension of time)
39. CC/754/2017 ALCOS INTERNATIONAL & ANR. MR. DEEPAK AGGARWAL &
WITH Vs. MR. VIKAS NAUTIYAL
IA/11700/2019 UNITED INDIA INSURANCE CO. LTD. M/S. MALHOTRA & CO.
& ANR. SONIA MALHOTRA KUMAR,
(Condonation of Delay in Filing VISHAL GOHRI & SHUBHENDU
The Evidence) KAUSHIK.
40. CC/215/2018 RISHABH SHARMA & ANR. MR. DEEPAK AGGARWAL &
Vs. MR. VIKAS NAUTIYAL
JANTA LAND PROMOTERS LIMITED & MR. SUDHIR KUMAR GUPTA &
ANR. MR. ABHINAV GUPTA

(IQBAL AHMED)
DEPUTY REGISTRAR